

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM



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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/170/2017
NAME OF THE PETITIONER(S) : KAMACHI STEELS LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Soy Joseph	PCS for Applicant	
2.	B. Sarathbabu Advocate	Representing Counsel for ROC, Chennai	

ORDER

PCS representing the applicant present and prayed for time to make submissions.
Representative of ROC present. He is directed to file a fresh report. Time is
extended at request. Put up on 10.01.2018.


S Vijayaraghavan
Member (Technical)

bc


K Anantha Padmanabha Swamy
Member (Judicial)